NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION

: 397/398

S.No. Name (in Capital)	Represented by	Signature	
AKSHAYA RAMADURAI MYS. R. PARMAS ARATHY	R1-2	Reshit	

IN MS. R. PARMAS ARATHY RAMUL BALATI

ORDER

Counsel for petitioner called but absent. No representation. Shri Rahul Balaji, counsel for R2 & R3 present. Counsel for R4 absent. No representation. The direction given by this Bench to the counsel for petitioner for serving private notice to R4 has also not been reported. Put up on 19.01.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)